## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 83/(MAH)/2012 CA No. 117/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES: Mr. Goverdhan M. Savalia

V/s.

M/s. Shyamkarna Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. 8 M.M. Nair Adv. for Respondent: Office.

2. P. Parian Ilbraling 6. Harfor Fetilianon Jerry

## **ORDER**

## C.A. 117/2015 in C.P. 83/397-398/CLB/MB/2012

- 1. Ld. Representatives of both the sides are present. However, Petitioner's Ld. Advocate Mr. Ranjan i/b M/s. Halai & Co. is seeking adjournment. After having consultation with the other side, the matter is adjourned.
- 2. Let this C.P. along with C.A. be fixed for hearing on 23<sup>rd</sup> January, 2017. This date is duly communicated to both the parties in the Court.

Dated 16.11.2016

sd/-Shri M.K. Shrawat Member (Legal)